

JUDGMENTS FOR THE MONTH OF APRIL, 2011

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	5 th	CRL.A(J) 6/2005	SHRI SUMAN RAJOWAR VS THE STATE OF ASSAM		THE HON'BLE THE CHIEF JUSTICE MR MADAN B. LOKUR THE HON'BLE MR JUSTICE A K GOSWAMI
2	5 th	CRL.A(J) 146/2005	PINKU ROBIDAS VS THE STATE OF ASSAM		THE HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE AK GOSWAMI
3	5 th	Crl.A. 257/2005	MAHESWAR NATH VS THE STATE OF ASSAM & ORS	Appeals against conviction for offences under IPC.	HON'BLE THE CHIEF JUSTICE MR.MADAN B.LOKUR HON'BLE MR. JUSTICE A.K.GOSWAMI
4	5 th	Crl.A. 239/2011	MD. ZAKIR HUSSAIN VS STATE OF ASSAM	Confirmation Of Death sentence.	HON'BLE THE CHIEF JUSTICE MR.MADAN B. LOKUR HON'BLE MR. JUSTICE A.K.GOSWAMI
5	6 th	WP(C) 77(AT)/2010	SRI KRISHNA BHATTA VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA
6	8 th	WA 74(AT)/2003	THE TRIPURA JUTE MILLS OFFICERS ASSOCIATION & ORS. VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE C.R. SARMA
7	11 th	CRL.REVN 4(SH)/2009	SHRI SUSHIL KUMAR GUPTA VS THE UNION OF INDIA		THE HON'BLE MR JUSTICE T VAIPHEI
8	11 th	WP(C) 42(SH)/2011	MEGHALAYA COMMERCIAL TRUCK OWNERS & OPERATOR ASSOCIATION VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
9	13 th	WP(C) 152(SH)/2008	SRI FRANCIS DKHAR VS THE STATE OF MEGHALAYA & ORS.		THE HON'BLE MR JUSTICE T VAIPHEI
10	13 th	RFA 1(SH)/2010	SMTI. APARNA CHAKRABORTY VS SHRI. NAYAN BHOWMICK		THE HON'BLE MR JUSTICE T VAIPHEI
11	19 th	Crl.A. 184/2007	MONTU KALITA & ORS VS THE STATE OF ASSAM	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE P. K. MUSAHARY
12	19 th	Crl.A. 147/2009	KRISHNA DAS @ KRISHNA BARMAN & ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE P. K. MUSAHARY

13	19 th	WP(C) 1528/2011	MAHADANANDA TALUKDAR VS THE STATE OF ASSAM AND ORS	Salary and allowances.	THE HON'BLR MR.JUSTICE I.A. ANSARI
14	20 th	Crl.Rev.P. 494/2010	ALTAH HUSSAIN @ ALTA HUSSAIN VS THE STATE OF ASSAM	Other Criminal revisions	THE HON'BLE MR. JUSTICE P. K. MUSAHARY
15	20 th	WA 8(AP)/2010	SHRI DANI BELO VS THE STATE OF ARUNACHAL PRADESH & ORS.		HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
16	20 th	WP(C) 6544/2010	PRANITA DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
17	20 th	WP(C) 6591/2010	MISS RENUWARA BEGUM VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
18	20 th	MC(EP) 1(AP)/2011	SRI GADAM ETE VS SMTI. DUTER PADU		THE HON'BLE MR. JUSTICE P. K. MUSAHARY
19	21 st	WP(C) 242/2011	MD. ANWAR ALI & 3 ORS VS THE STATE OF ASSAM AND ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B. K. SHARMA
20	25 th	WP(C) 5741/2009	M/S JEET & JEET GLASS AND CHEM. P. LTD. & ANR VS THE STATE OF ASSAM AND ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
21	25 th	WP(C) 5743/2009	M/S JEET & JEET GLASS AND CHEM P. LTD. & ANR VS THE STATE OF ASSAM AND ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
22	26 th	WP(C) 5487/2001	M/S. FIRST LEASING COMPANY OF INDIA LIMITED VS STATE OF ASSAM & ORS.	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE A. C. UPADHYAY
23	27 th	Crl.Rev.P. 174/2004	INDRADEV YADAV AND ANR VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR.JUSTICE C. R. SARMA
24	27 th	CRL.REVN 33(SH)/2009	SHRI JOSE PULLAN @ JOSEPH P VS SMTI UMA JASRASARIA @ AGARWAL PROPRIETOR OF M/S KOJANI'S DHANKHETI		THE HON'BLE MR JUSTICE T VAIPHEI
25	28 th	Crl.Rev.P. 20/2002	G SREE KUMAR VS TUSHAR BHADRA	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE AK GOSWAMI
26	28 th	Crl.Rev.P. 411/2002	MD ABDUL HASEN VS STATE OF ASSAM	Other Criminal revisions	THE HON'BLE MR. JUSTICE AK GOSWAMI
27	28 th	WP(C) 2896/2009	MRS MANASHREE DAS VS THE STATE OF ASSAM AND ORS	Evaluation and totalling of marks in Examination.	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
28	28 th	WA 20(AT)/2010	SRI RANA SINHA @ SUJIT SINHA VS THE STATE OF TRIPURA & ORS.		THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE A. C. UPADHYAY

29	28 th	<u>WP(C) 131(AP)/2010</u>	SHRI WETELUM YUN VS STATE OF ARUNACHAL PRADESH & ORS.	THE HON'BLE MR. JUSTICE B.D. AGARWAL.
30	29 th	<u>CRL.A(J) 13/2006</u>	RAM SING RAJPUT VS THE STATE OF ASSAM	THE HON'BLE MR JUSTICE AMITAVA ROY THE HON'BLE MR JUSTICE A K GOSWAMI